

LOK SABHA
UNSTARRED QUESTION NO. 1075
TO BE ANSWERED ON 07.02.2020

POWERLOOM SECTOR

1075. SHRI RAHUL RAMESH SHEWALE:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) whether the poor access to credit is the main cause of the hardships being faced by the weavers/ workers who are in unorganized powerloom sector in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the schemes/programmes being implemented by the Government to ensure adequate credit and to overcome the hardships being faced by such weavers/workers in the country;
- (d) the funds provided under the said schemes/programmes during each of the last three years and the current year, State/UT-wise and Scheme/Programme-wise;
- (e) the cases of irregularities reported in implementation of the said schemes/programmes across the country along with the action taken thereon; and
- (f) the corrective steps taken by the Government in this regard?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)
MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (c): No Sir, there is no such type of report received in the Ministry of Textiles. The Government of India, Ministry of Textiles is implementing Pradhan Mantri Credit Scheme for Powerloom Weavers under PowerTex India w.e.f. 01.04.2017 to 31.03.2020. The scheme provides adequate and timely financial assistance to the powerloom weavers to meet their credit requirements for investment needs (Term loan) in a flexible and cost effective manner. There are two components in the Scheme i.e. Prime Minister MUDRA Yojana (PMMY) and Stand-up India Scheme. The details are as under:-

(i) Under MUDRA

Eligibility:-

- Existing individual powerloom units (or) new individual / group enterprises involved in weaving activity are eligible.

Financial Assistance:

- Margin money @ 20% of machinery cost with a ceiling of Rs.1.00 lakh and
- Interest Subvention @ 6% per year for 5 years.

(ii) Under Stand-up India (SC/ST/Woman - who are new entrepreneurs)

Eligibility:

- New Powerloom units established by a person who belongs to SC/ST/Woman Entrepreneur.
- In case of non-individual units at least 51 % of the share holding and controlling stake should be held by either an SC (or) ST (or) Women entrepreneur.

Financial Assistance:

- 25% Margin Money (Max. Rs.25 lakhs) on the machinery cost, the borrower is required to bring in 10% of the Project Cost as his/her own contribution.

(d): The scheme is effective from 01.04.2017 with an approved outlay of Rs. 11.92 crores for a period of 3 years and it is being operated and implemented on Pan India basis. Under this new scheme, applications received through banks are under scrutiny. Textile Commissioner Office, Mumbai has allotted the Machine Identification Code (MIC) numbers to units through Online and requested ROs to verify the MIC numbers and submit the report. Office of Textile Commissioner has received 15 MIC verification reports from banks, out of which 2 were found eligible and release of an amount of Rs.45.66 lakh is under process. Remaining cases are under scrutiny and certain clarifications have been sought from the concerned Banks.

(e) to (f): No irregularities reported in implementation of the above mentioned components of the Scheme.
